

ITEM NO.121

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1228-1233/2023

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

URMILA DEVI ETC. ETC.

Respondent(s)

Date : 11-10-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Ardhendu Mauli Kumar, AAG
Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

Mr. Nishant, Adv.
Mr. Abhishek Swarup, Adv.
For M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

On the request made by the learned counsel for the
respondents, list on 18th October, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER